

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 211 OF 2017

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited **Appellant(s)**
Vs.
Uttar Pradesh Power Corporation Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Ranjitha Ramachandran
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-1

Ms. Ranjana Roy Gawai
Ms. Vasudha Sen
Mr. Chaitanya Mathur for R-5

ORDER

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **16.10.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj